

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


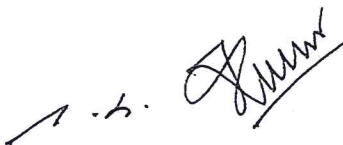
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/65/2016
NAME OF THE PETITIONER(S) : J. Sivakumar & Another
NAME OF THE RESPONDENT(S) : M/s Navrang Shipping Private Limited & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	M/S K.K. MURULITHARAN	for respondents	
2.	J. SIVAKUMAR	for Petitioner	

ORDER

Mr. J. Sivakumar, Petitioner in person present. Counsel for Respondent also present and prayed for adjournment. At request, time is enlarged. Put up on **13.11.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)